

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1493/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Lift & Shift India Pvt. Ltd.

V/s.

Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<i>Sanyana Das</i>	Advocate	<i>Sanyana Das</i>

ORDER

CP No. 1493/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present.

This date of hearing has not been intimated to the Corporate Debtor's side.  
 List this matter on **17.11.2017** with a direction to the Petitioner to intimate next  
 date of hearing upon the Corporate Debtor and file proof of service as mentioned  
 under the Adjudicating Authority Rules.

**Sd/-**

**V. NALLASENAPATHY**  
 Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)